

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2394
ANSWERED ON:19.03.2002
A.C.P. SCHEME IN DEPARTMENTS OF NCT OF DELHI
V. VETRISLVAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Assured Career Progression/Financial Upgradation Scheme of the Union Government is applicable to the employees of various Departments of the Government of NCT Delhi;
- (b) if so, the number of employees benefited under the scheme in the Directorate of Employment, Delhi in particular;
- (c) whether it is a fact that several cases under the scheme have been revised/reviewed in the Directorate of Employment and are pending in the Services Departments; and
- (d) if so, the reasons therefor and the steps proposed to be taken to finalise the same expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

- (a) & (b): Yes, Sir. 6045 employess of the Government of National Capital Territory of Delhi including 30 employees working in the Directorate of Employment have been extended the benefit of financial upgradation under the Assured Career Progression (ACP) Scheme.
- (c) and (d): No, Sir. Due clarifications were issued by the Services Department on the two references received by them from the Directorate of Employment.